

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 11.02.2021

NOTICE

Take notice that the following matter adjourned in the Court of Chairperson at 12:30 PM will be listed as indicated below: -

| S. No. | Case No. | Name of the parties | Date of hearing | Next date of hearing |
|---------------|--|--|------------------------|-----------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1398 of 2019 Part Heard | Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr. | 11.02.2021 | 01.03.2021 |

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar